

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 304 of 2013

&

IA No. 400 of 2013

Dated : 22<sup>nd</sup> November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

EMCO Energy Ltd. . ...Appellant(s)

Versus

Maharashtra State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Ritika Arora

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

**Admit.** Issue notice in the Appeal as well as in I.A. No. 400 of 2013 (Appl. for stay). Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 12.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the I.A. No. 400 of 2013 for hearing on 12.12.2013.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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